

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

**124. C.P.(IB)-865(MB)/2023**

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.07.2024**

**NAME OF THE PARTIES:** Small Industries Development Bank of India  
V/s.  
Siddarth Shivkumar

**Appearance**

For Petitioner : Appeared but not marked his appearance.

For Respondent : Adv. Devashish Godbole .

SECTION 95(1) OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Learned counsel for the Personal Guarantor submits that he has instructions the OTS proposal has been submitted today which is under consideration of the Financial Creditor and seeks adjournment.

Learned counsel for F.C. submits that he has no such instruction.

List this matter on **21.08.2024** for further consideration.

*Sd-*

CHARANJEET SINGH GULATI  
Member (Technical)

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*Sd-*

LAKSHMI GURUNG  
Member (Judicial)